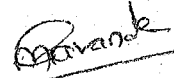


Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 16.10.2025

<u>Before S/Shri Rahul Chaudhary, JM & Prabhash Shankar, AM</u>					
Sr No		ITA No	Name of the Asseessee	Bench/ Author	Date of Hearing
1	ITA	6748/M/24	Michael Page International Recruitment Pvt. Ltd.	J/JM	25.07.2025

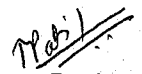

ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashri Karve Marge, Pratishtha Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 16/10/2025
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Rahul Chaudhary (Judicial Member) and
Shri Prabhash Shankar (Accountant Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1	ITA No.6748/M/2024	Michael International Recruitment Limited	Page 25/07/25	J	JM

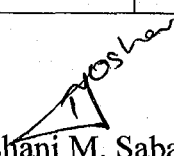

Mrs. Milan R. Patil
LDC

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VP AND
SHRI NARENDRA KUMAR BILLAIYA, AM**

Order to be pronounced on 17.10.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	4578/Mum/2025	Vishnukumar Gokalchand Gupta	13.10.2025	F	VP


Roshani M. Sabane
Sr. Private Secretary

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